

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CONTEMPT PETITION NO. 417 OF 2015

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 4281 OF 2013

WITH

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 21404 OF 2015

O. P. DALMIA AND ANR.

...PETITIONERS

-VERSUS-

MANOJ KUMAR DALMIA

..RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 16th December, 2015 when the Court was pleased to pass the following Order :-

"Perused the letter circulated by the counsel for the respondent in Contempt Petition seeking time to file counter affidavit.

Three weeks' time is granted for filing counter affidavit.

List on 18.01.2016."

It is submitted for the information of the Hon'ble Court that pursuant to aforesaid order, counsel for the alleged contemnor has not filed counter affidavit so far.

Service of notice is complete.

The matters above-mentioned are listed before the Hon'ble Court with this report.

Dated this the 15th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Priya Puri, Advocate

Mr. R. C. Gubrela, Advocate

L

ASSISTANT REGISTRAR